

[Secretary]

Sabha that the Rajya Sabha, at its sitting held on the 4th September, 1973, agreed without any amendment to the Indian Railways (Amendment) Bill, 1973, which was passed by the Lok Sabha at its sitting held on 29th August, 1973."

(iv) "In accordance with the provisions of sub-rule (6) of Rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Orissa Appropriation (No. 3) Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 28th August, 1973, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(v) "In accordance with the provisions of sub-rule (6) of Rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Manipur Appropriation (No. 2) Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 29th August, 1973, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

#### ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table following two Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 31st August, 1973:—

- (1) The Appropriation (Railways) No. 3 Bill, 1973.
- (2) The Payment of Bonus (Amendment) Bill, 1973.

12.10 hrs.

#### COMMITTEE ON PUBLIC UNDERTAKINGS

##### FORTIETH REPORT AND MINUTES

SHRIMATI SUBHADRA JOSHI (Chandni Chowk): I present the following Report and Minutes of the Committee on Public Undertakings:—

- (1) Fortieth Report on 'Role and Achievements of Public Undertakings'.
- (2) Minutes of the sittings of the Committee relating to the above report.

#### COMMITTEE ON GOVERNMENT ASSURANCES

##### SIXTH REPORT

SHRI C. K. JAFFER SHARIEF (Kanakapura): I present the Sixth Report of the Committee on Government Assurances.

#### COMMITTEE ON PETITIONS

##### THIRTEENTH REPORT

SHRI ISHAQUE SAMBHALI (Amroha): I present the Thirteenth Report of the Committee on Petitions.

SHRI SAMAR GUHA (Contai): I had given notice of an adjournment motion on the shortage of supply of foodgrains to ration shops all over the country. Let me read it out.

MR. SPEAKER: No, no.

SHRI SAMAR GUHA: This is the last day of the session. There is a serious food crisis all over the country....

MR. SPEAKER: I have not allowed the adjournment motion, nor have I allowed the reading of it here.

भाष मेंने यह फैसला किया है कि जो किसी की नबी हो वह कह ले। जिन्होंने मुझे नोटिस दिया है, उस पर भाष मैंने कोई हद नहीं रखी है लेकिन मैं यह है कि मेहरबानी करके आज के बाद चले जाये। . . .

श्री अटल बिहारी वाजपेयी (ग्वालियर) :  
भाष का क्या मतलब है ?

अध्यक्ष महोदय : चूँकि आज लास्ट डे है, इस लिए जितने नोटिस आये थे, मैंने सब कर दिये हैं—इस अर्थ पर कि यह लास्ट डे है।

श्री एस० एच० बनर्जी (कानपुर) :  
अध्यक्ष महोदय, आप हमारी इज्जत है . . . आप विदेश चले जाते हैं, लेकिन हम तो देश में रहते हैं।

अध्यक्ष महोदय : अगर मैं विदेश से भी कहीं बाहर चला जाऊँ तो बड़ा खुश होऊँगा।

श्री अटल बिहारी वाजपेयी : यह आप क्या कह रहे हैं ?

अध्यक्ष महोदय : मैं सचमुच आप से अर्ज करता हूँ—इस समय में जानो टेंशन रही है—राजाना इतनी टेंशन न रखा करें।

श्री अटल बिहारी वाजपेयी : हम आप की लम्बी उम की प्राप्ति करते हैं, आप ऐसा न कहें।

SHRI PILOO MODI (Godhra): Do I take it that you want to become an astronaut?

MR. SPEAKER: With you, it will be very difficult to lift up any aircraft!

SHRI PILOO MODY: I will communicate with you.

श्री एस० एच० बनर्जी : अध्यक्ष महोदय, अभी आप की साल गिराई हुई है। हम चाहते हैं कि आप की उम्र उसी लम्बी हो, जिसका उदाहरण मैंने आपका नाम देखा है।

अध्यक्ष महोदय : मैं आज बहुत खुश हूँ—यह दिन जाने का है। इस लिये आप मेहरबानी करके दो-दो मिनट लीजिये। लेकिन जिनका नाम नहीं आया है, वे मेहरबानी करके न उठें। मैं सब को बारी-बारी से बुलाता जाऊँगा।

श्री मधु सिन्ध्या (बाका) : पहले कार्य-सूचि में जो प्रश्न हैं उ-ह समाप्त किया जाये।

अध्यक्ष महोदय : मैं उस को ही पहले लेने लगा हूँ।

श्री सत्य गुः : मैं एडजर्नमेंट मोशन की बात आप से कही है।

अध्यक्ष महोदय : एडजर्नमेंट कोई नहीं आयेगा।

SHRI SAMAR GUHA: Would you kindly allow me to read the adjournment motion?

MR. SPEAKER: I have not allowed any adjournment motion.

Order, please. No Adjournment Motions

SHRI K S CHAVDA (Patna). I have also given notice of an Adjournment Motion. (Interruptions)

SHRI S. M. BANERJEE Sir, there has been a slash in the quantity of wheat ration distributed in Uttar Pradesh. I want to know from the Minister concerned . . . (Interruptions)

MR. SPEAKER: Order, please.

Now, the statements may be laid on the Table of the House.

12.16 hrs.

STATEMENT RE, GRANT OF ADDITIONAL DEARNESS ALLOWANCE TO CENTRAL GOVERNMENT EMPLOYEES

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVDA): Sir, I beg to